Written Answers to

(c) whether in the April-November, 2018 period, the total coal production in the country was 434 million tons, which was 9.8 per cent higher than the corresponding period last year; and

(d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) Against the country's total import of coal of 208.27 MT during 2017-18, import of coking coal was 47.00 MT which is about 22.6 per cent of total import of coal.The entire demand of coking coal is not met from domestic production as the supply of high quality coal/coking coal (low-ash-coal) in the country is limited and thus no option is left but to resort to import of coking coal. As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty.

(b) As per CEA report, the total capacity of imported coal based power plants (as on 31.3.2018) was 18130 MW. Against the annual programme of 46 MT, total import by these power plants was 39.40 MT in 2017-18 which constitutes 18.9% of the total imports. Besides, 17.04 MT of coal had also been imported by the power plants for blending in 2017-18 (CEA report).

(c) and (d) Yes, Sir. During April-November, 2018, all India coal production was 433.90 MT which was 9.8 per cent higher than the corresponding period of last year.

## Allocation of coal mines in Chhattisgarh, Jharkhand and Odisha

†2616. MS. SAROJ PANDEY: Will the Minister of COAL be pleased to state:

(a) whether new coal mines have been allocated to private or public sector in Chhattisgarh, Jharkhand and Odisha during the last four years; and

(b) if so, the new coal mines for which mining has been permitted and by when the production in these coal mines is likely to be started along with the details thereof, State-wise?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) and (b) So far, 55 Coal Mines have been allocated under the provisions of Coal Mines (Special Provisions) Act, 2015 [CM(SP) Act, 2015] in the States of Chhattisgarh, Jharkhand and Odisha (out of the originally allocated 59 coal mines in these States, Allotment Agreement/Coal Mine Development and Production Agreements (CMDPA) have been terminated in respect of 4 coal mines). Mine Opening Permission has been granted

<sup>&</sup>lt;sup>†</sup> Original notice of the question was received in Hindi.

for 14 mines located in the States of Chhattisgarh, Jharkhand and Odisha. Details of these 14 mines are given in the Statement (See below).

So far, 15 Coal Blocks have been allocated under the provisions of Mines and Minerals (Development and Regulation) Act, 1957 [MM(DR) Act, 1957] in the States of Chhattisgarh, Jharkhand and Odisha. All these blocks were regionally explored at the time of their allocation. At present, these are not in operation. Operationalization of these coal blocks may occur after 38 months (in case of non-forest land) or 44 months (in case of forest land) from preparation of GR as per timelines of allotment agreement.

<b>Statement</b> Details of Mine Opening Permission granted for mines located in the States of Chhattisgarh, Jharkhand and Odisha								
12.	Parsa East and Kanta Basan	Chhattisgarh	Power	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	01.04.15	01.04.15	01.07.15	
3.	Talaipalli		Power	NTPC Ltd.	08.09.15	31.01.18	08.05.19	
4.	Chotia		NRS	Bharat Aluminium Company Ltd.	01.04.15	20.11.15	01.07.15	
5.	Gare Palma IV-5		NRS	Hindalco Industries Ltd.	01.04.15	20.11.15	01.07.15	
6.	Gare Palma IV-4		NRS	Hindalco Industries Ltd.	01.04.15	12.11.15	01.07.15	
7.	Gare Palma IV-8		NRS	Ambuja Cement Ltd.	22.04.15	26.04.18	22.12.18	
89.	Chatti Bariatu, Chatti Bariatu South	Jharkhand	Power	NTPC Ltd.	08.09.15	14.11.17	08.05.19	
10.	Kathautia		NRS	Hindalco Industries Ltd.	01.04.15	24.02.17	01.07.15	
11.	Pachhwara North		Power	West Bengal Power Development Corp. Ltd.	01.04.15	07.12.18	01.07.15	
12.	Manoharpur	Odisha	Power	Odisha Coal and Power Ltd.	31.08.15	28.08.18	30.04.19	
13.	Dulanga		Power	NTPC Ltd.	08.09.15	28.02.18	08.05.19	
14.	Talabira-I		Power	GMR Chhattisgarh Energy Ltd.	23.03.15	03.07.15	01.07.15	

NRS: Non-Regulated Sector.